

VISIT OF NHRC TEAM TO SATNA & REWA DISTRICTS OF

MADHYA PRADESH

Pursuant to the Commission's direction, a team of four officers comprising Shri K.K. Shrivastava, Assistant Registrar (Law), Shri Anil Kumar Sharma, Section Officer, Shri Rajvir Singh, Inspector (Investigation) and Shri Devesh Kumar Goswami, Research Assistant was deputed to visit Satna and Rewa districts of Madhya Pradesh to carry out an assessment of implementation of various flagship programs and other welfare schemes. Accordingly, the team visited Satna district on 1st & 2nd September, 2014 and Rewa district on 3rd September, 2014.

Modalities adopted by the team

The team reached Satna on 1st September, 2014 by Mahakaushal Express at about 06.35 AM. The coordinating Officer Shri Abhijeet Aggrawal (IAS), CEO, Zilla Panchyat, Satna was briefed about aim of the visit. Then the team decided to conduct suspire visits of the various government schemes first in Satna district and then Rewa. During the visit, some officers of the concerned departments also accompanied the team. On 1st September 2014, the team visited some places in Satna city and nearby Gram Panchayat Sajjanpur. On 2nd September, the team was divided in two parts. Both the teams visited remote villages of Satna district, and reached Rewa at the evening. District Magistrate, Satna Shri Mohan Lal, IAS and Shri Abhijeet Aggrawal (IAS), CEO, Zilla Panchyat, Satna also accompanied the team in some places. On 3rd September, 2014 the team visited the villages situated between Rewa and Gurh, and Raipur Karchulian link road villages.

Background

Satna and Rewa are among the most backward districts of the country's 250 districts and among the 24 districts in Madhya Pradesh currently receiving funds from the Backward Regions Grant Fund Programme (BRGF). These are situated in north-east border part of

Madhya Pradesh, and a large portion of the boundaries of both the districts are connected with Uttar Pradesh.

Satna Visit

On 1st September, 2014 the team started its visit at about 09.00 AM along with Shri Digvijay Singh, Public Relation Officer, Satna and other officials, and continued the visit on the next day. The details are as under:-

Right to Education

During the visit of Satna district, the team visited the following schools-

- a) Govt. Primary & Middle school , Tikuriya Tola, Satna
- b) Govt. Middle School, Sajjanpur, Satna
- c) Govt. Middle School, Maihar, Satna
- d) Govt. Primary School , Nadipar, Sonbari, Satna
- e) Govt. Middle School, Kakra, Satna
- f) Govt. Middle School, Bhadanpur (Pahar), Satna
- g) Govt. Primary School, Bihrakalan, Satna

Observations:

(a) Govt. Primary & Middle school , Tikuriya Tola, Satna-

- ***The school is situated in Satna city*** and having nine rooms in which the primary, Middle & Higher secondary school classes are running. During the visit, in the morning session, the Primary school & Middle school classes were found running simultaneously in the eight rooms. As reported, total 293 students are enrolled in Primary Section & 348 in Middle School. The higher secondary school is running in second shift in the same building. ***The classes were congested and the students were found sitting on 'Tat-patti' lying on the floor.*** It was

reported that there is full strength of the teachers in the school and no post is vacant.

- During the visit it is found that ***in the primary school five teachers were on leave against the total sanctioned posts of eight teachers.*** The school caters students of 2 kms of its radius. The ratio in Primary school was 36.1 students per teacher and in other two schools was 38.1 per teacher.
- ***The structure of the building is very poor and ceiling plaster of some of the rooms is likely to be collapsed any time, causing casualties to the students & teachers.*** It is also informed that once a fan was stuck down due to poor & old maintenance and one student was injured. Headmaster of the primary school has reported that the situation of the building was informed to the higher authorities but no remedial action was initiated by them. It was also reported by the Headmaster & other teachers that no repair / maintenance grant has been received by the school since the year 2009, thereby the condition of the building is going to worsen day by day. It was also noticed that in face of class room, name of the Lok Sabha constituency etc. are painted but information regarding the particular class is not. There were no chairs provided in some class rooms to the teachers.
- The grant for free books & Dress was received but could not be distributed to the students for last six months as most of them do not have their bank accounts.
- ***There are two toilets in the school premises, each for boys and for girls, but both were found dirty and there is no water arrangement inside the toilets. Therefore, the students have no option except to go for discharge in open area.*** It was told by the Headmasters of both the schools that there are no Safai Karmchari, funds or other arrangements to keep clean the

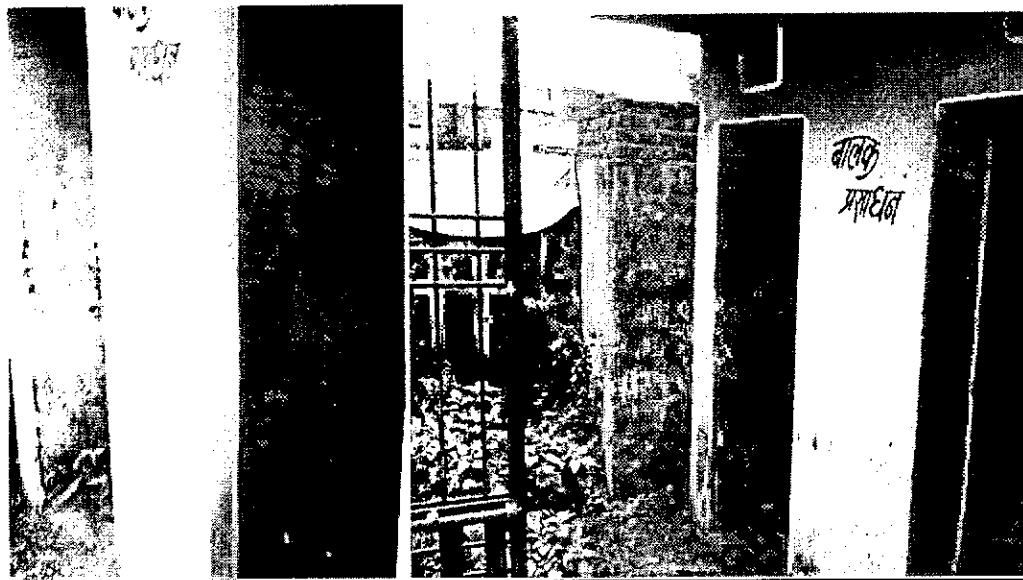
toilets, and they are helpless. As drinking water facility, there is only a hand pump in the school premises, but no cleanliness was seen around it. It is also noticed that there is an abandoned open hall near the boys toilet which may cause any untoward incidents but the administration is not taking any remedial steps. Stranger cattle were found wandering in the school premises using the school building as a safe shelter without any hindrance.

- ***Students of class V were not even able to write their name in Hindi/English correctly. Knowledge in Mathematics was also very poor.*** However, students of Ist & IInd were comparatively better.

Some photographs taken during the visit are shown here.



(Bad Condition of the classrooms)





(School Building at Tikuriya Tola, Satna)

(b) Govt. Middle School, Sajjanpur

Teacher's Strength-

	Sanctioned	Working
Sr. Teachers	08	06
Teachers (UDT)	06	05
Teachers (LDT)	15	02
Ind.Trng. Teachers	02	01
Guest teachers	Nil	11
No. of students	-1009	

The school is in a Gram Panchayat area, about 16 KMs away from Satna city. The class rooms were overcrowded. There was seepage and rainy water leakage through the holes in the cement sheets. The toilets of boys and girls were dirty, stinking and without water. There were 3 hand

pumps for drinking water but water of the same was never got tested. **The science labs were dirty and appeared to be unused for months.** The average attendance was 60-65%. There are no Safai Karamcharis posted in the school, and no other funds have been provided to ensure cleanliness.

(c) Govt. Middle School, Maihar, Satna

The school is situated in Maihar town, a Sub-Divisional Head Quarter of Satna district. There were 1850 students enrolled in the school. The average is around 80 students in a class. **There are also no Safai Karamcharis posted in the school, and no other funds have been provided to ensure cleanliness. There were no light arrangements in the class rooms. The science labs were also not there.** District Magistrate, Satna has also accompanied during the visit.

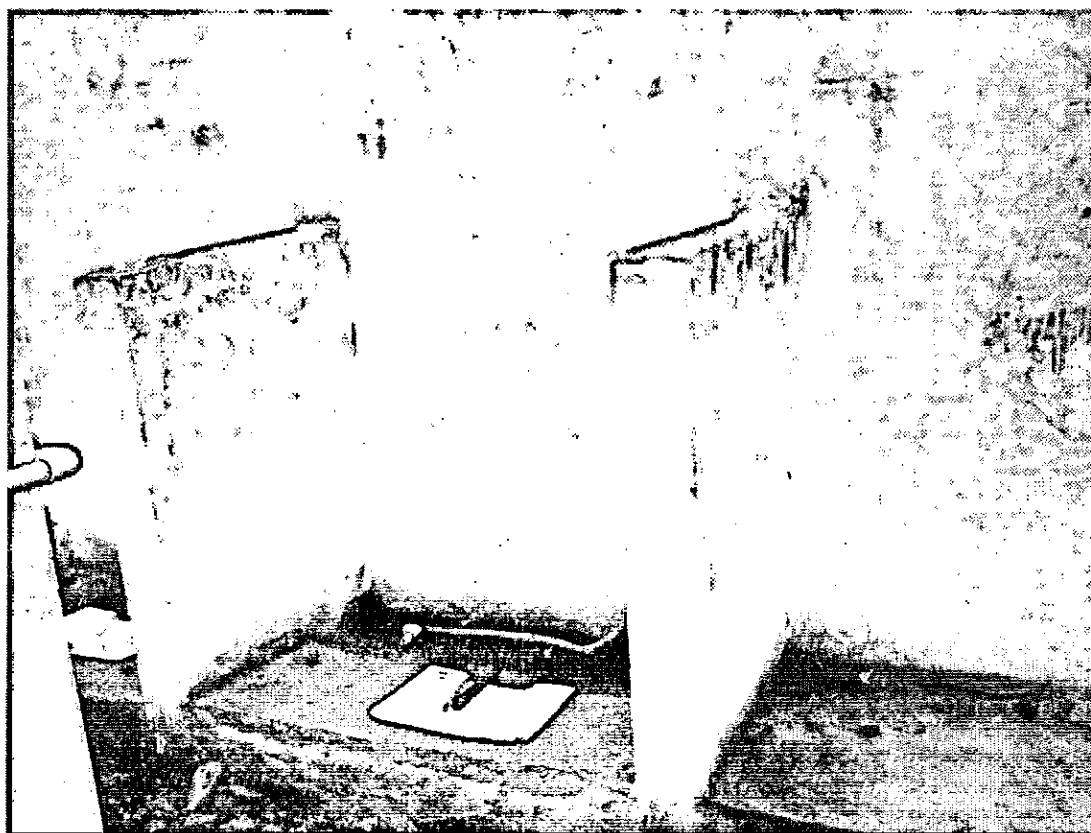
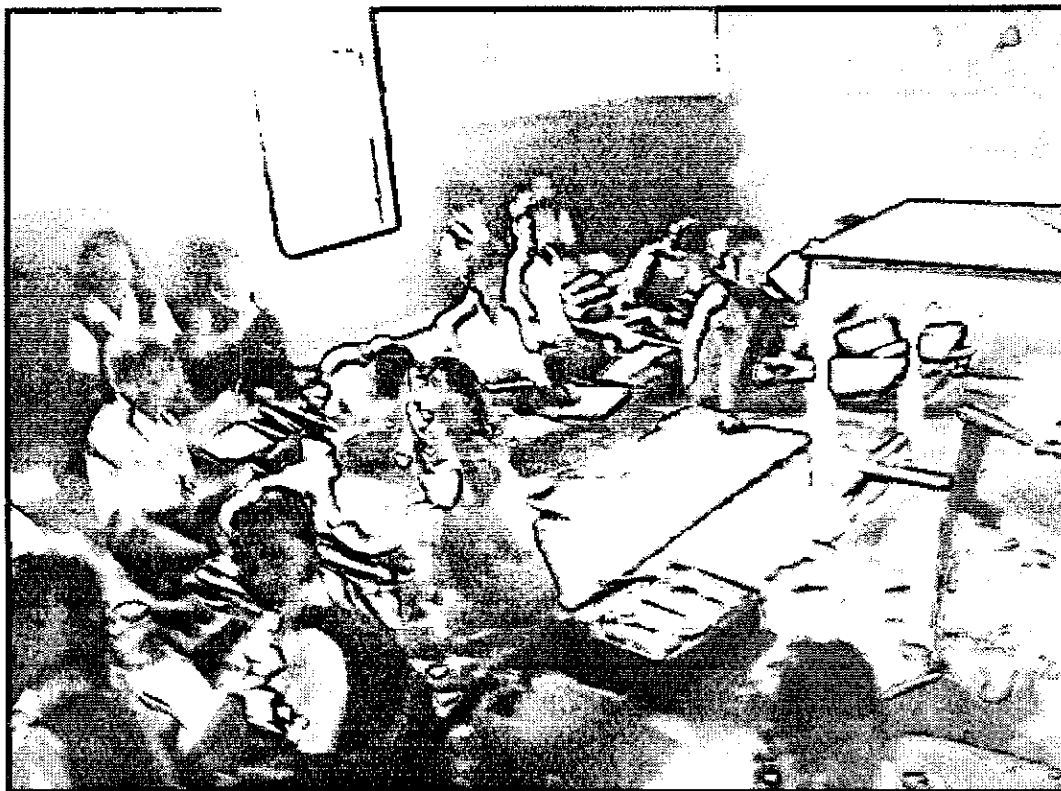
(d) Govt. Primary School , Nadi Par, Sonbari, Satna

- School is situated nearby the road and there is a huge sound pollution.
- Class wise enrolment of students was 20 in class 1, in class 2-20, in class 3-23, in class 4-15 students and class 5-26 students. **However, at the time of visit only 47 students in total were found.** It was reported that no post of teachers is vacant. Attendance of the students found very poor. **Students were sitting on mats.**
- Although, the Mid Day Meal is prepared within the school premises but **menu is not followed in the school. As per the menu no moong wadi was prepared.** The cook was not aware about the exact quantity of the food contents to be used for preparation of the food. They randomly used the rice, tomato etc. **It was**

reported by the cook that she is not getting her salary from last three months.

- ***Shri Monu Mishra working as Atithi teacher in the school was engaged in a salary of Rs.5000/-p.m. but he could not get his salary from the last 6 months.***
- There are separate toilets for girls and boys but these were found closed during the visit. Later on, the toilets were opened and found broken, dirty and without water.
- There was a hand pump but was not in used.
- School is running without provisions of light & fans.

Some photographs taken during the visit are in the next page.



(e) Govt. Middle School, Kakra, Satna-

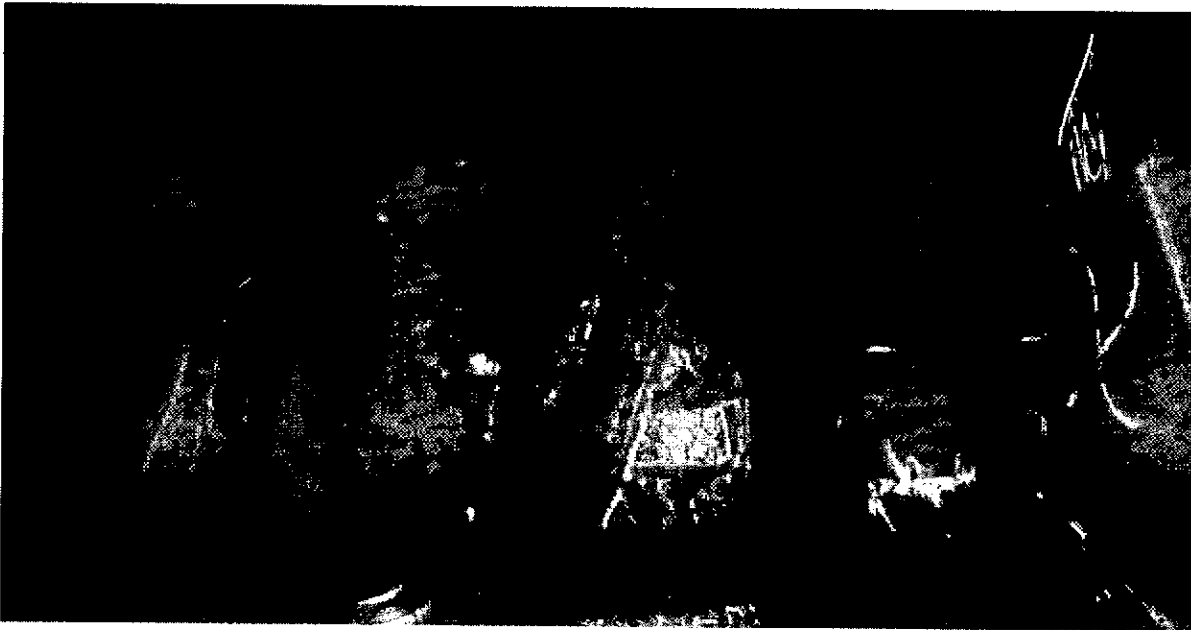
The school is situated in Gram Panchayat area of Tehsil Maihar.

- Total strength of the students was 174. ***There are four sanctioned posts of teachers in the school but no permanent teacher was posted there. It was reported that the Teacher, who was running the school, was arranged from some other school.***
- ***There was no provision of the Mid- Day Meal found in the school and no Mid Day meal was distributed from more than two years.***
- It was also reported that due to bank account problems, the cheques regarding uniform & cycle grants could not be credited to the beneficiary students.

(f) Govt. Middle School, Bhadanpur (Pahar), Satna-

- The school is situated in a remote place of Maihar Tehsil of the district.
- Mid day meal menu was not followed.
- ***There are no light arrangements in the school and children were sitting on mats.***
- There were seepages and leakage in the school building, creating problems.
- It was reported by one of the contractual teacher without disclosing her name, that she had to work 25 days but the salary is received only for 23 days. ***Teacher also reported that insects are seen in mid-day-meal but due to the fear, the students are not able to say anything's in this regard.***

- ***Team noticed that the very poor quality ration was supplied in the kitchen for mid-day-meal, and there was no cross ventilation and lights arrangements in the kitchen.***
- Though there were separate toilets for boys & girls but both were found unused for a long time, and no water arrangements are there.
- Knowledge of the students was very poor and some female guardians complained that no home-work is being given to the students.
- The District Magistrate, Satna has accompanied the visit.



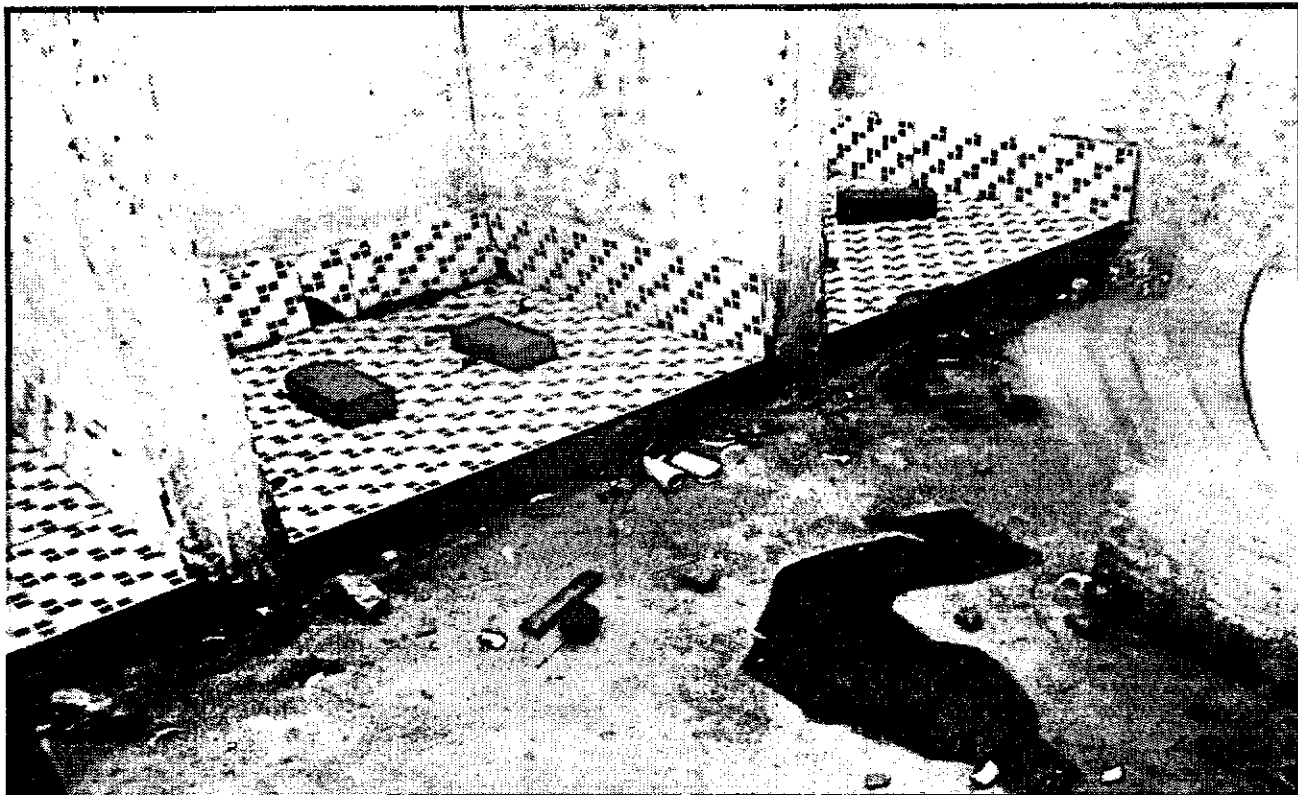


(g) Govt. Primary & Middle School, Bihra Kalan, Satna-

- The school is situated in a remote village of Maihar Tehsil of district Satna.
- Total strength of the students in the school is 147 and there are 3 permanent teachers and 2 on contact basis. One teacher was on medical leave. Attendance is found 55% in August, 49.4% in July.
- ***Mid day meal menu was not followed in the school and it was reported by the students that only kheer is served and no other things are distributed to the students.***

- It was reported by the teachers that due to technical problem with the concerned bank, the cheques relating to uniform & dress of the students are yet to be credited to the students. Grant in account of payment of bicycles to 12 students was yet to be received.
- ***There were no light, furniture etc. arrangements in the school. The rooms were inadequate, stuffy and there was no boundary wall in the school. Due to this, some time, stranger animals disturb the classes.***
- The school has separate toilets for girls and boys but these were not found cleaned, and no water arrangement was found inside the toilets. Toilet sheet was found broken.
- ***Status of knowledge of the students was found very poor.***





Common Observations (Under Rights to Education)–

- 1) **Most of the schools do not have the basic amenities like tables & benches and the buildings of the schools are in very shabby condition.** Some of the schools are having electric supply connections, but no tube lights and fans are provided in the classrooms. Students are bound to sit on rags and the situation in rainy session becomes worsen as the rainy water enters in the rooms through the uncovered windows. Class rooms were found dirty and no proper cross ventilation was found in some of the schools.
- 2) It is also come to the notice that most of the teachers are engaged in extra responsibilities like election duties and conduct various other surveys along with administrative and teaching work etc. due to which the teaching work is affected adversely.
- 3) Though the schools have separate toilets for boys & girls but **these toilets were not in use as there are no provisions of sanitation and water in the toilets. On being asked, the school management apprised to the team that due to not providing Safaikaramchari or alternative fund, such situation arises.** In the some of the schools it is observed that there were fittings of tap and wash basin etc. but during the visit these were found broken and unusable.
- 4) The distribution of the dress, scholarship and bicycles grants to the students could not be completed as most of students are not having their bank accounts, and bank account details have not been updated in the in Madhyanchal Grameen bank (Rural Bank), in favor of whom the cheques are issued.
- 5) Most of the schools are having hand pumps for drinking water & use for toilets but the quality of the water is doubtful. As reported by the school authorities, water is contaminated with limestone, gypsum etc.

- 6) The average attendance ratio of the students is around 50% only, and student attendance rate in the rural schools is very low. The reasons for poor attendance are seasonal migration, distance, ill health, home chores, sibling care, helping hand in father's work and lack of parental motivation etc. ***There is a common opinion among the people that whenever facilities of private schools are available, no parents want to send their wards in the Government schools.***
- 7) No medical checkups of the students are carried out in the schools.
- 8) Ratio of teachers & students is low in the urban areas schools but it is high in the schools those are situated in the rural areas. No corporal punishment cases have been reported in these schools.
- 9) As reported, most of schools have not received the building maintenance fund or contingency fund for minor repair works of the schools.
- 10) *Knowledge status of the students has almost been found very poor, which raises question on the entire educational system.***

Suggestions:

1. The Government should make arrangements for deployment of the Safai Karmcharies and ensure for proper sanitation of the school building and toilets with inside water facilities. Otherwise, these works may also be assigned on contract basis, under proper supervision.
2. The Government should make provisions for repair of those buildings which are very poor and old and need renovation, to avoid any untoward incidents.
3. Water filters may be provided to the schools to ensure availability of safe drinking water in the schools.

4. The provision of some contingency amount should be made for minor repairs in the schools.
5. Gap study for low attendance and quality of education should be carried out in the State, so that right to education can be ensured to all the students.

Mid Day Meal Scheme

During the Satna Visit, team visited the following schools-

- Higher secondary school , Tikuriya Tola
- Govt. Primary School , Nadipar, Sonbari
- Govt. Middle School, Bhadanpur (Pahar)
- Govt. Middle School, Kakra
- Govt. Primary & Middle School, Bihrakalan
- Sashkiya Utkrisht Vidhayala, Maihar, Satna

Observations:

Primary & Middle school, Tikuriya Tola, Satna-

- Team found that no menu chart was painted on the school walls. Most of the students bring their own utensils and some utensils are provided by the School Management. There is no mechanism to check the food before serving to the students and the provision to keep sample of the Mid Day meal at least 24 hrs was not followed in the school. The team found that the distribution of the food is carried in unhygienic conditions and students are bound to eat food on floor.
- The mid-day-meal in the schools of Satna city is prepared in a central kitchen and is being supplied in all the schools. When the team visited Kadi &

Chawal was supplied as per the menu on the day but the quality of food was very poor.

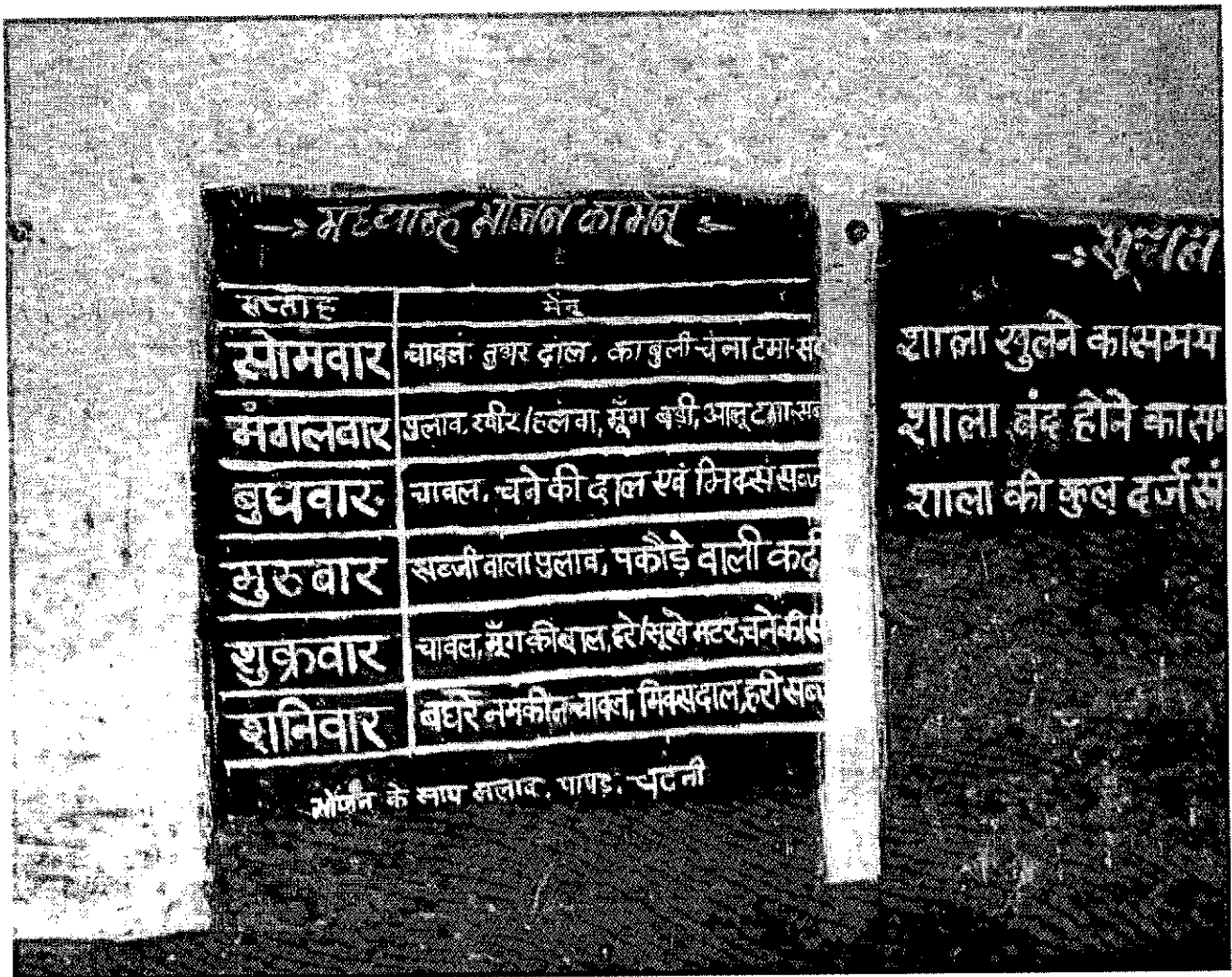
- During the team discussion with the teachers, the team found that there is no mechanism to inform the base kitchen regarding daily demand of the Mid Day meal as per the daily attendance of the students, resulting supply of disproportionate quantity of the food.
- No inspection register / distribution records of mid day meal, visit of could be seen by the team in the school.



Govt. Primary School, Nadipar, Sonbari

- ***No menu chart is followed.***

- When the team visited vegetable & Pulao was in the menu which was under preparation but the quality of rice was very poor.
- There is no mechanism to check the food before serving to the students and the provision to keep sample of the Mid Day meal at least 24 hrs was not followed in the school.
- No inspection register / records of mid day meal could be seen by the team in the school





Govt. Middle School, Bhadanpur (Pahar)

- ***No menu chart is followed.***
- When the team visited sabji & rice was under preparation on the day but the quality of rice was very poor. Food is prepared in an adjacent kitchen in which there was no arrangement of light and ventilation. It leads apprehension of falling insects and lizards in the food, which may be fatal.
- There is no mechanism to check the food before serving to the students and the provision to keep sample of the Mid Day meal at least 24 hrs was not followed in the school.

- No inspection register / records of mid day meal, visit of senior officers could be seen by the team in the school.



Govt. Middle School, Kakra

- ***No Mid Day meal is being served to the students from more than two years.***

Govt. Primary & Middle School, Bihrakalan-

- It was reported to the team, that the Mid-day meal has already been distributed.
- No menu was found.
- There is no mechanism to check the food before serving to the students and the provision to keep sample of the Mid Day meal at least 24 hrs was not followed in the school.
- No inspection register / records of mid day meal, visit of senior officers are seen by the team in the school.
- ***The students told the team that only kheer is served in the Mid-day meal.***

Common observations

1. In the urban area Mid Day Meal was provided from Central Kitchen and in the rural area mid day meal is prepared by the SHG (Self Help Group) members. The menu for rural area and to be prepared in central kitchen was found different.
2. In some of the schools, mid day meal menu was not displayed. The supply is not being made as per Mid Day meal Menu.
3. The quality of the mid day meal is not satisfactory, and there is no mechanism to check the quality of food before serving to the students.
4. The team also observed that there is no mechanism to check the food before serving to the students and the provision to keep sample of the Mid Day meal at least 24 hrs was not followed in the schools.

5. Most of the kitchens, in which the mid day meal is prepared, having no proper light and cross ventilations, which may cause fatal incidents.
6. Team also observed that the food is being prepared by the SHG (Self Help Group) members, but they are not getting their salaries in time and the stock is not provided them regularly.
7. There is lack of training in preparation and distribution of the mid day meal.
8. There is no mechanism for placing the order to the central kitchen by the concerned urban school on day to day basis resulting improper supply.
9. The utensils are not provided to the students by the schools and the utensils are cleaned by students themselves.

Suggestions:

The preparation, supply, quality, quantity and distribution of the mid-day meal require strong monitoring.

Integrated Child Development Scheme (ICDS)

The Integrated Child Development Services cover Immunization, Supplementary nutrition, Health Checkup, Referral services, Pre- school non formal education, Nutrition and Health etc .During the visit, team visited the following Anganwadi Centres :

- Anganwadi Centre, Kakra
- Anganwadi Centre, Bihrakalan

- Anganwadi Centre -Basoram basti, Jawahar Nagar, Satna
- Anganwadi Centre – Sajjan Pur.
- Anganwadi Centre -Maihar, Satna

Anganwadi Centre, Kakra-

- No. of students enrolled- 117.
- No. of pregnant women-17
- No student was found at the time of visit
- Nearby kitchen provides food under Sanjha Chulha Scheme as reported by the workers.
- Protein food is not provided since July, 2014 due to provision of meager amount for its transportation. CDO in-charge has informed the problem to his senior.
- Growth Chart and other registers were found maintained in the centre.
- Entry was made by using the pencils.
- No inspection register was found.



(Anganwadi Centre, Kakara)

Angawadi Centre, Bihra Kalan was found closed.



Anganwadi Ward-21 Centre-45 Basoran Basti, Jawahar Nagar, Satna

Total number of beneficiaries-57 boys-25 girls-32

Observations

The helper was absent. The space was inadequate for children. There was no toilet. All entries in the registers are made with pencil. The distribution record of medicines was not maintained. The food was given as per menu.

Anganwadi, Sajjanpur, Satna

Total number of beneficiaries-67 boys-38 girls-29

Observations

There was no electricity and toilet. The distribution of medicines record was not maintained. It was informed that the same was maintained by the ANM. All entries in the registers are made with pencil.

Anganwadi Ward No. 6/2 Maihar, Satna

Total number of beneficiaries-108 6 months to 3 years-54
3 years to 6 years-54

Observations

There was no electricity. The Anganwadi was located at first floor. The space was inadequate. All entries in the registers were made with pen. Proper records were made.

The Major Observations-

1. The team noticed that the enrollment of children is high but the attendance was very low.
2. Most of the Anganwadi Centers have no their own buildings and are running in the Govt. school buildings. The food is distributed to the Anganwadi children under the mid day meal scheme under 'Sahanja Chulha'.
3. The Anganwadi centers are also facing the problem of sanitation and drinking water arrangements like the schools.
4. It is also noticed that some Anganwadi centers were not getting the nutrition food 'Panjiri' from last two months due to transportation issues.

5. Inspection register was not found in any Anganwadi Center.
6. It is also noticed that some Anganwadi centres not having sufficient space, proper lighting and cross ventilation.
7. Anganwadi centers should motivate the parents to send their eligible wards in the centers.
8. Distribution of Medicines register not maintained properly. However, immunization was reported proper.

Suggestions:

- 1. Concerned area Child Development Officer should regular visit the Anganwadi centers and provide counseling to the Anganwadi workers for continuous improvement.***
- 2. Issue of transportation of the nutrients to Anganwadi centers should be resolved immediately.***
- 3. Inspection registers should be maintained in each of the centers having separate columns of 'compliances'.***

Public Distribution System (PDS)/ Fair Price Shop

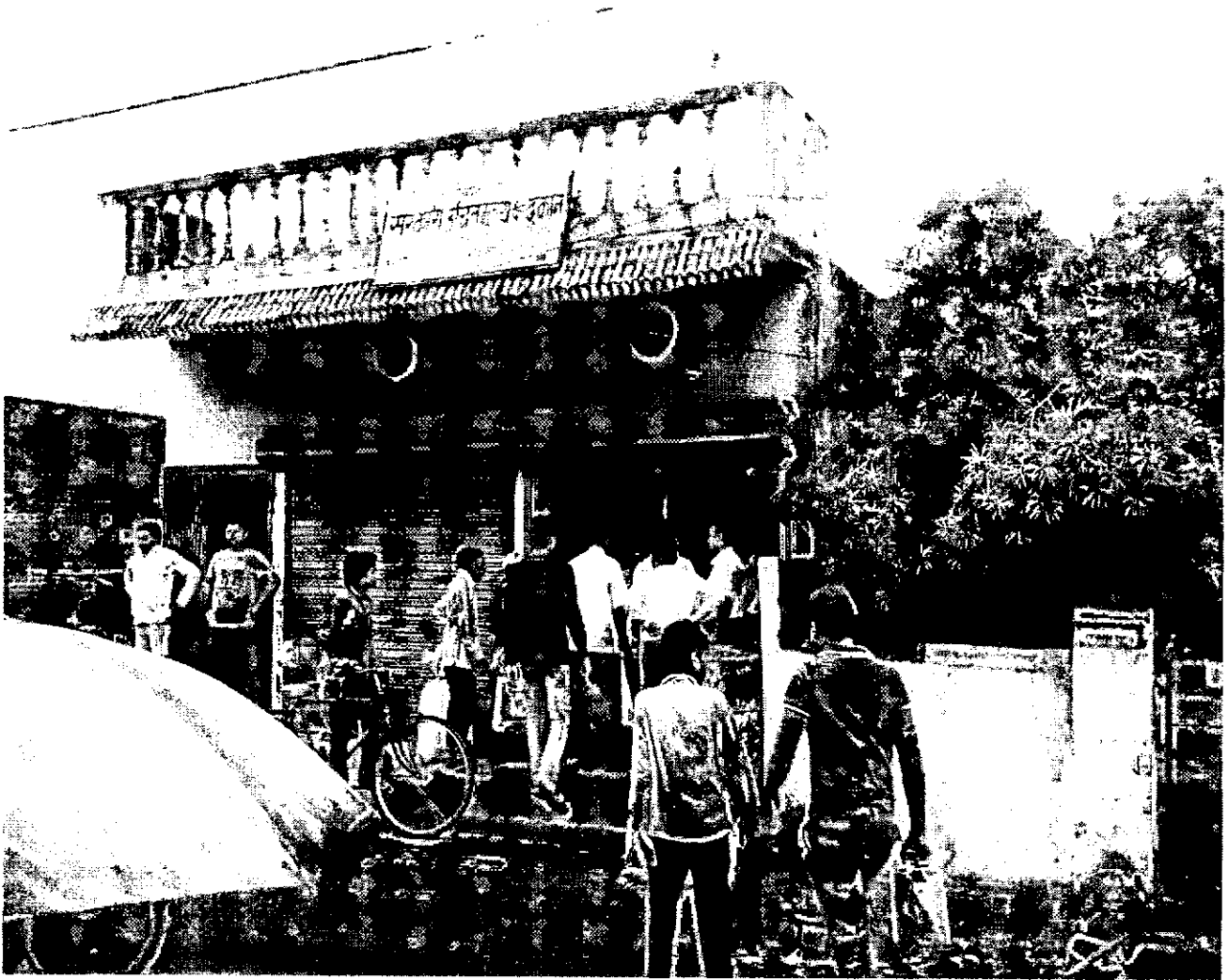
- Prem Nagar PDS shop, Satna
- Sonvari PDS shop (Seva Sahkari Samiti)
- Bhadanpur PDS shop
- PDS Shop, Tilora, Satna

Observation on Public Distribution System at Prem Nagar, Satna

- The NHRC team visited several PDS shops Prem Nagar, Sonvari and Bhadanpur but only Prem Nagar Shop was found open. As informed by the salesman, 1010- BPL cards & 54 -AAY cards are registered in the shop.
- The shop is opened only twice in a month, that too not on regular basis. Food grains are not given on installments, which may cause difficulties to the BPL and Antodaya families to collect all the ration at once when the shop is opened only twice in a month.
- No sugar had been provided to the beneficiaries during the one -two months and no sugar was found in the shop by the team.
- It was told that the list of BPL and Antoyodaya families are reviewed every year for the purpose of deletion of ineligible families and inclusion of eligible families by Gram Sabha.
- Monthly allotment of food and commodities to Fair Price Shops are done as per the quota but no such records are found to the team.
- Columns of actual numbers of Antoyodaya and BPL beneficiaries were not filled by the shop keepers, painted on the walls of the shop.
- Rate of distribution and supply of food commodities to BPL & AAY are at the rate of Rs. 1 per kg for wheat, Rice @ Rs.1 per kg. Kerosene oil @ Rs.16.63, Sugar-Rs.13.50 per kg. Salt @ Rs.1 for each packet.
- Quality of the rice provided in the PDS shops was not of good quality. It is also noticed that the bag in which the rice is kept was not having supply tags/ stamps/ logo etc. it is appears that the entire content including the bag was

arranged from outside black marketing the original supply. There was no display of the available stock at the shop.

- Weights and measures used by the FPS dealer did not appear to be proper.
- No any register and record was found on the shop. Shop keeper told that he keeps all the register & records in his house. No complaint register was found maintained properly.
- It is also noticed that no telephone numbers etc. of the area food Inspector and other officers were displayed on the shop.
- Irregularity in distribution of food slips (Food Coupons) became a major problem in most of the villages, due to which many of the beneficiaries could not get food grains from last four months.
- The villagers of Bihra Kalan Gram Panchayat told the team that the FPS in their area opens only once in 2-3 months and they are not getting its benefits.



(PDS – Shop at Prem Nagar, Satna)

Sonvari PDS shop (Seva Sahkari Samiti)



- PDS shop found closed & Manager was not present at 11.00 AM.
- The villagers Shri Shankar Lal pandey, Village Samniya, Shri Ram Mohan-Madoi, Shri Ram Bohar Gupta – Tinjor told the team that the shop is opened only one or two days in a month and they came from remote areas, and were waiting him for a long time.
- One of the villagers told to the team that no sugar was distributed from last three months. Underweight supply was also complained.

Fair Price Shop, Tillora, Satna

Three persons viz. Gudda, Sunder Lal and suryavali sen complained for not receiving ration sugar. There was also problem of issuing the food coupons.

Fair Price Shop, Bhadanpur-

The FPS operated by a cooperative society was found closed on Tuesday though it was displayed in its wall that the shop opens on Tuesday. The District Magistrate, Satna present during the visit immediately ordered to suspend the shop.

Suggestions:

1. No stock register and distribution particulars were found on the PDS shops. The villagers have complained that the shops are opened only for a few days in a month and they are not getting the supplies. It creates a strong apprehension that the sugar, kerosene oil, wheat, rice etc. provided by the government to distribute the poorer are being black marketed. To curb this, directions may be issued to District Food and Supply Officer to ensure frequent inspections, examination of the available stock and recording on an Inspection register maintained in this regard.
2. The administration may be asked to carry out review of BPL and AAY families in the districts.

Right to Health

The team visited the following hospitals/ PHCs/ CHCs in Satna district-

1. Sardar Ballabh Bhai Patel District Hospital, Satna
2. Community Health Center, Bandanpur (Found Closed)
3. Primary Health Centre, Badera
4. Community Health Centre, Sajjanpur (Found closed)
5. Community Health Centre, Govindgarh, Satna

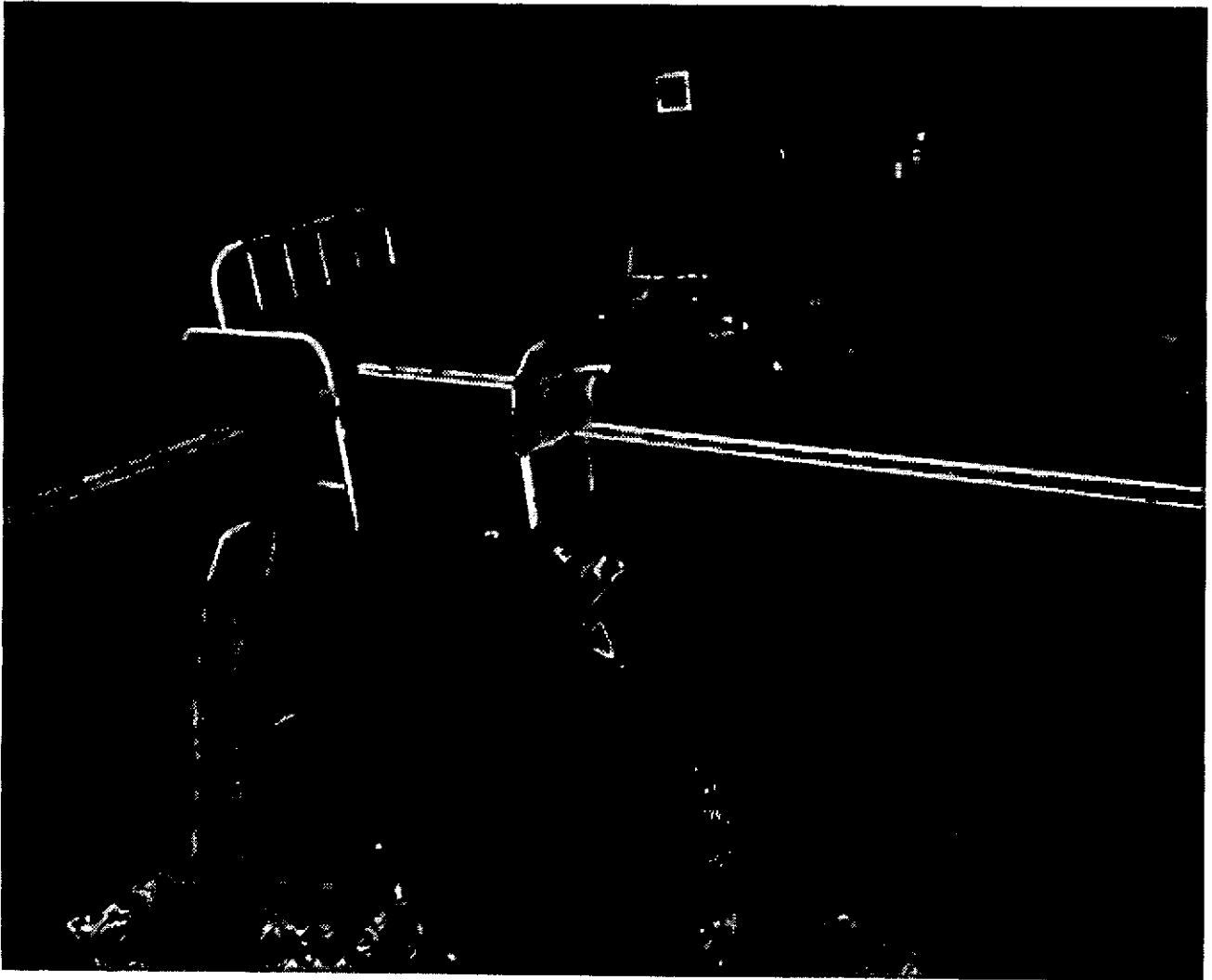
The major observations –

Sardar Ballabh Bhai Patel District Hospital- Satna-

1. It was found that the Satna district hospital is overcrowded and running in pathetic situation. Building was constructed in 1956 which needs urgent repairs; funds are awaited from the State Government.
2. There are huge vacancies of Health Assistants and Doctors. As provided by the Chief Medical and Health Officer, Satna there are 75 posts of Health Workers (male) vacant and 132 are on roll, 22 posts of Health Assistants (female) vacant out and 36 are on roll, ***all the 40 posts of Health Assistants (male) are vacant. There are only 16 doctors on roll and 48 posts are lying vacant.*** As such, the Hospital is attending the patients more than its capacity. It was also noticed that patients and their attendants are sharing beds together. There are inadequate security arrangements in the District Hospital- Satna.
3. In the maternity ward there was lack of sanitation and garbage was found in the ward. Urinal tab was blocked and urine was spreading on the floor. The condition of the toilet is very bad and dirty. The 80 beds maternity ward was

handled by a single Nurse, and Air Conditions and Exhaust fans were almost inoperative for long time. The environment of the maternity ward & general ward was very unhygienic.

4. There is no control on distribution of diet to the patients. Quality of the diet was also very poor.
5. In male general ward, only one Nurse was handling about 160 patients, including serious patients, and no doctor was in the ward in emergency duty.
6. There are no adequate facilities for the attendants, and they are bound to sleep/sit on floor of the ward or gallery.
- 7. When the team visited the hospital at about 08.00 PM, there was a single Doctor in OPD emergency duty, and among others, one snake bitten patient and other seriously injured by electric shock were struggling for their lives.**



(Maternity Ward, DH, Satna with garbage)



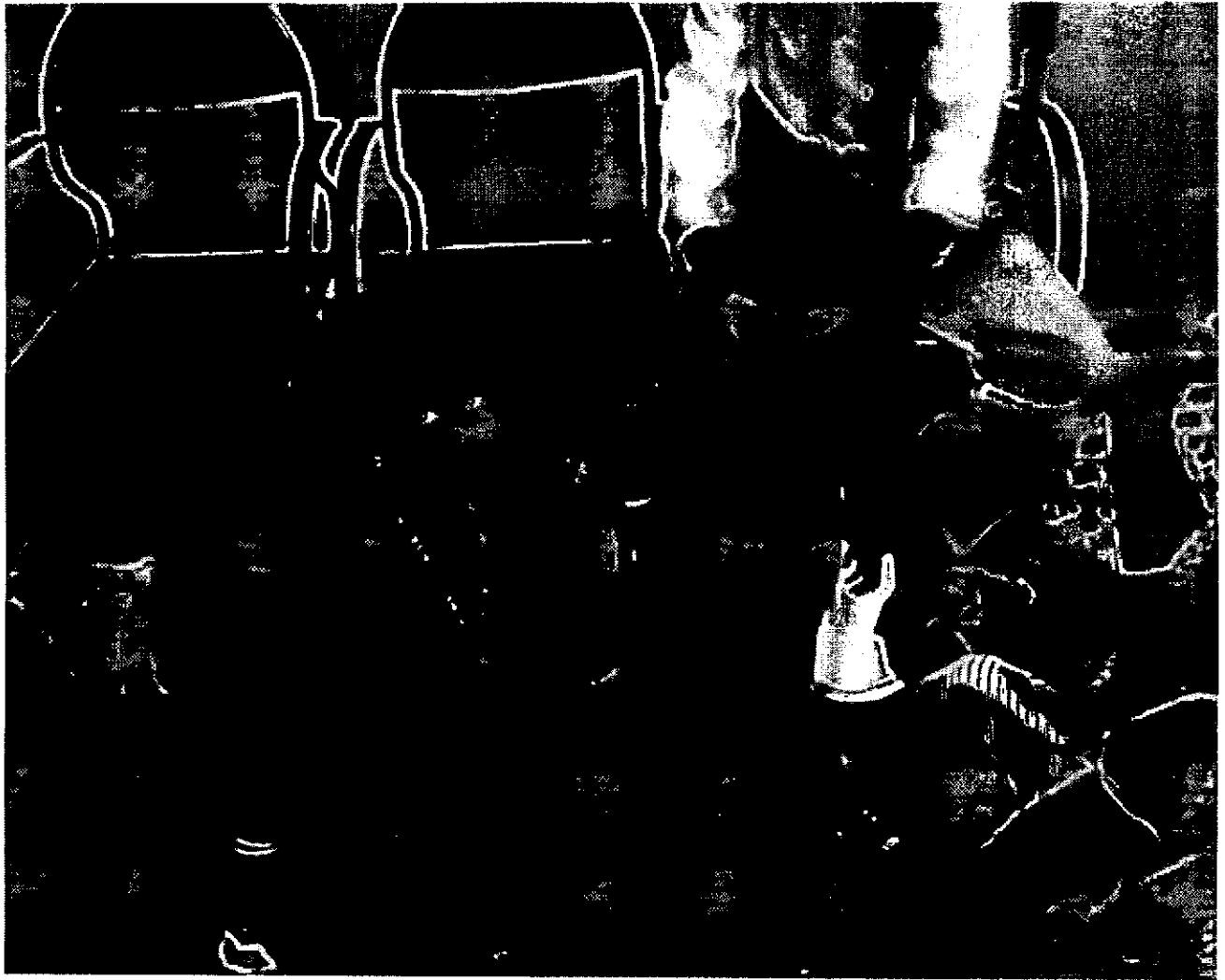
(Attendant and their children are bound to sit on floor)



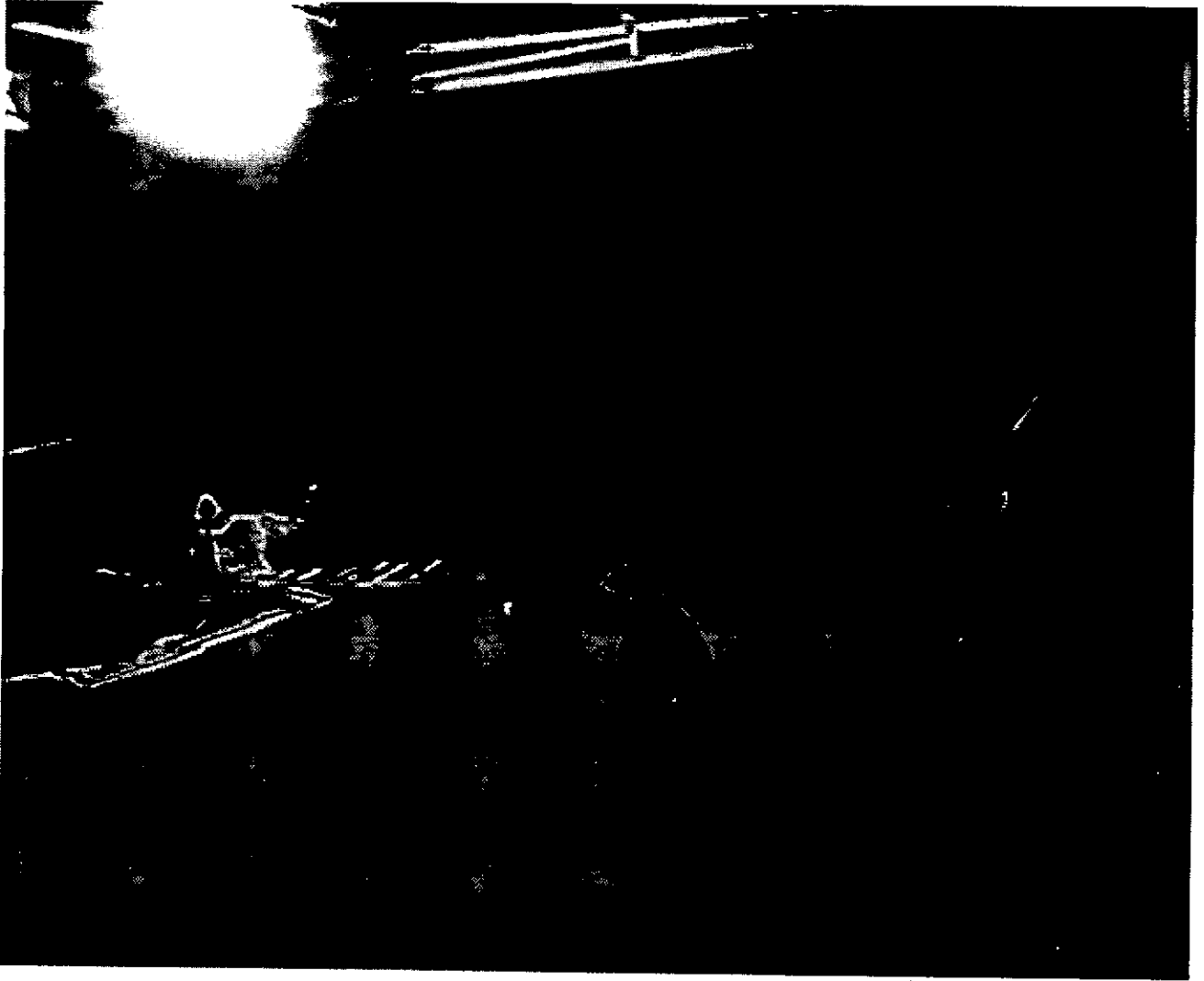
(Attendant shared beds, everything appears out of system)



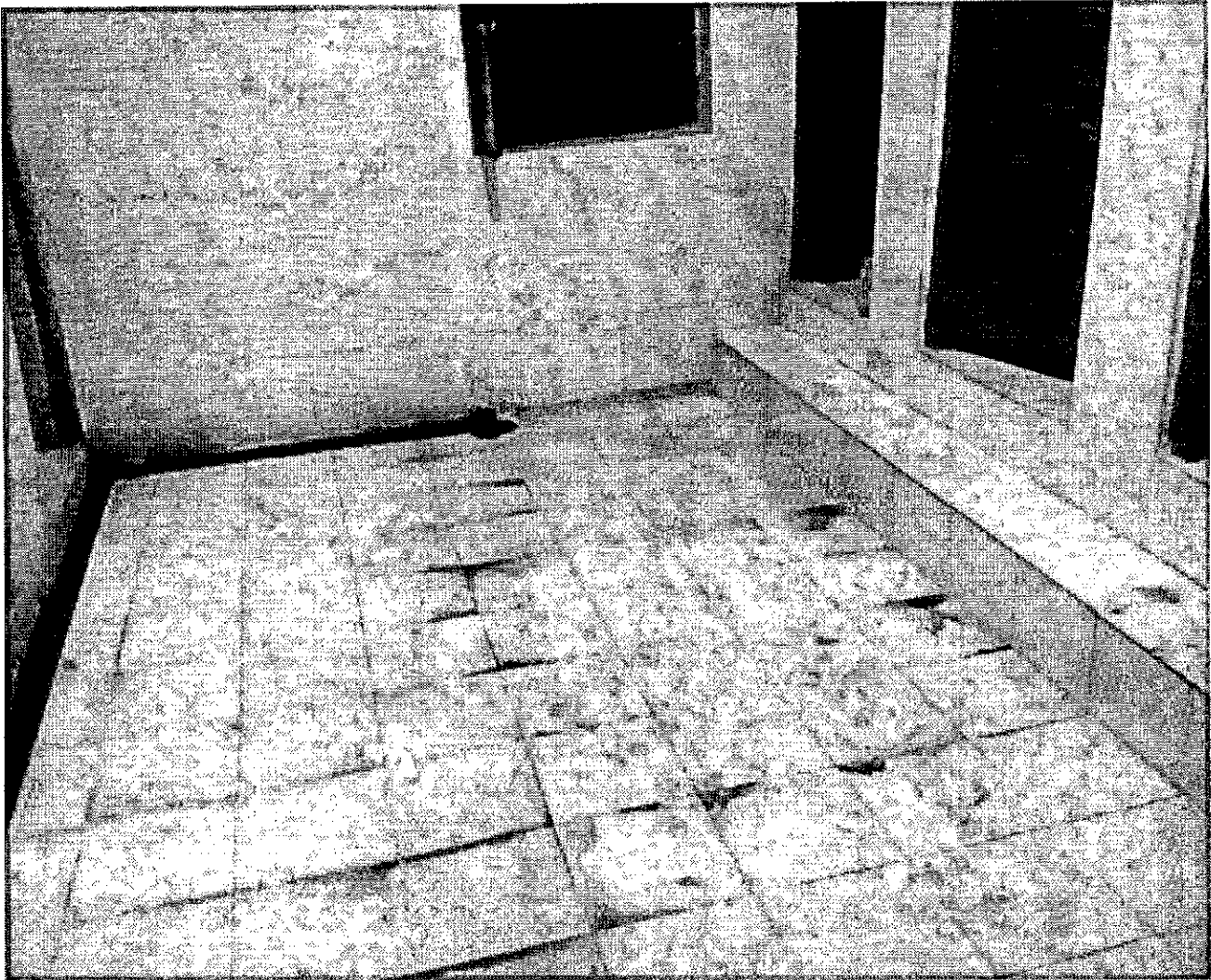
(No adequate beds)



(Attendants with their children's in front of delivery room of the hospital)



(Dogs sharing with attendant)



(Dirty condition of the maternity ward, urine overflow & passing in maternity ward)



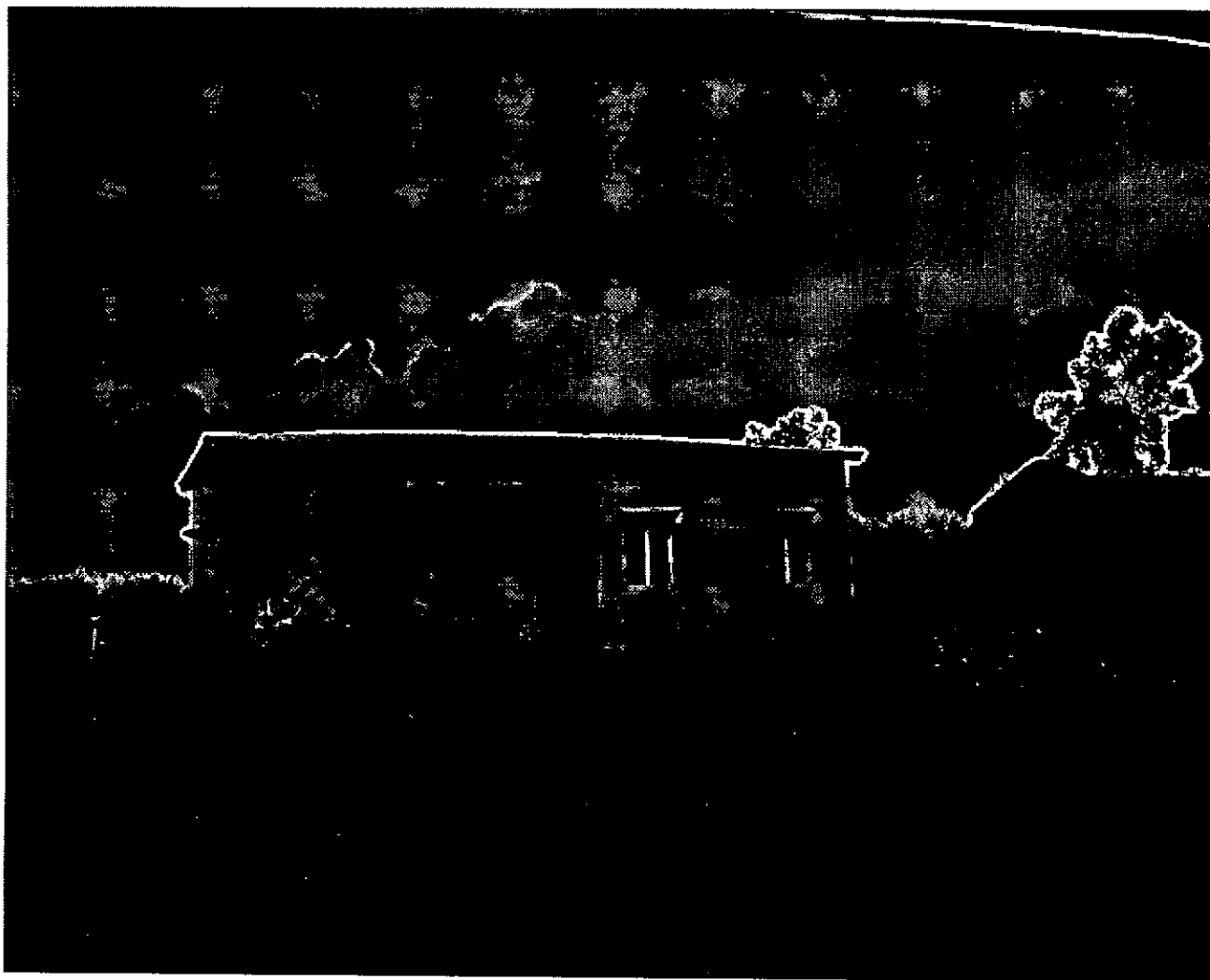
(No beds for serious patients)



(Serious patients is laying on floor)

Community Health Center, Bandanpur

Found Closed for a long time.



- Villagers reported it was not opened from a long time.

Primary Health Centre, Badera

- There is no doctor for long time. One compounder and one maternal lady were posted, while post of ward boy was lying vacant.
- Generator was not working and the ambulance is also not working.

- **All medicines including antibiotics are given to the patients by Pharmacist, without any advice of a competent doctor.**
- The Nurse Smt. S.K.Jain told the team that due to high delivery ratio in the area, she is under pressure and have to work 24 hours. In the month of August 114 delivery were carried out in the PHC.
- In the month of August, 414 patients visited the hospital.
- After delivery there are no arrangements to drop the patient to their home.
- The team found that about 180 bottles of Chloroquine syrup were found unused for a long, and their expiry date was September, 2014. There was no system in the PHC to segregate such expiring medicines.
- Toilets were found clean.
- Food is provided in the hospital to the patients.



(local Villagers sharing their problems)

Community Health Centre, Govindgarh, Satna

Sanctioned strength Working

Doctors	06	02
Nurses	08	05
Peon	05	02

Daily OPD-400 patients per day.

Observations

The proposed beds are 20 but at present 15 are in the PHC. Safai Karamcharis are not being paid by the contractor. There were 2 bathrooms and 2 toilets. There was dedicated kitchen using cooking gas for the maternity patients. The building was sanctioned for the CHC but funds are awaited for the last 7 years.

Right to Life & Living condition

1. Mahatma Gandhi National Rural Employment Guarantee Act.
2. Indira Awas Yojana
3. Old Age Pension

Team visited the following Gram Panchayat:

1. Sajjanpur Gram Panchayat
2. Biharakala Gram Panchayat (found closed)
3. Bhadanpur Gram Panchayat (found closed)

Major observations at Sajjanpur Gram Panchayat

1. It was noticed that most of poor villagers are not included in the BPL list. It is reported by Gram Panchayat Mukhiya that no BPL list is updated since 2006.
2. In the Sajjanpur Gram Panchayat during 2013-14 no new job card was made, and in the year 2014-15 only 35 persons got work under MNREGS and out of which only six persons got 100 days work.
3. It is found that due to the low wages in MNREGS the villagers are not interested to do work under the scheme.

4. Though, there is awareness about MNREGS wages, due to the high wages in nearby cement factories they are more interested to work there.
5. There appear rampant irregularities in allotment of Indira Awas Yojna houses in the district, as no waiting list of the beneficiaries is being maintained as per the merit of the norms, and each time new list is prepared by the Gram Panchayat ignoring the more needy persons of the earlier lists. It was reported that during 2012 -13 only seven BPL beneficiaries, including 4 minority, 2 ST and 1 General, got 1st installment under Indra Awas Yojna. Many have complained that they could not get 2nd installments of the IAY despite completing all the formalities.
6. Many villagers have handed over their individual related grievances, those have been sent to JR (Law) for further processing.
7. It was noticed that no proper record were maintained for distribution of old age pension. It was found that most of beneficiaries are not getting their pension due to various reasons.
8. It is reported by an old and disabled person that his name is not included in the old age pension scheme.



(Gram Panchayat - Sajjan Pur)

Biharakalan Gram Panchayat-

During interactions with the villagers the following major observations came out:

- During the visit, the Gram Panchayat center was found closed, after waiting a long time the lady Sarpanch of the Gram Panchayat came and she told that the key of the Gram Panchayat office is with her husband and who is out of station.
- ***During the interaction with the gram Panchayat Mukhiya Smt. Surekha Bai it was found that she is not aware about MGNREGA, IAY programmes. Her husband is looking all the gram Panchayat work.***
- It is also complained by the villagers that the gram Panchayat Mukhiya did not provide work under MGNREGA to the job card holders. The villagers Ram Babu, Shri Dallu having the Reg. No.26 have complained that ***they are having the job cards since 2008 but no work was provided them under MGNREGA at Biharakala Gram Panchayat.***
- Villagers also complained that ***no new job cards have been made under this Gram Panchayat since long time.***
- The villagers namely Vansdhari, Sharda Patel, Ayoidya Prasad, Ram Ajagar, Maliya Bai, Rakesh soni, Tejbani complained that they could not get food grains from PDS shop for a long time though they are having BPL cards.
- There is no much awareness about the MGNREGA.
- It was also reported by the villagers, that the Gram Panchayat office is opened once in a month. Team could not check the records of Gram Panchayat.

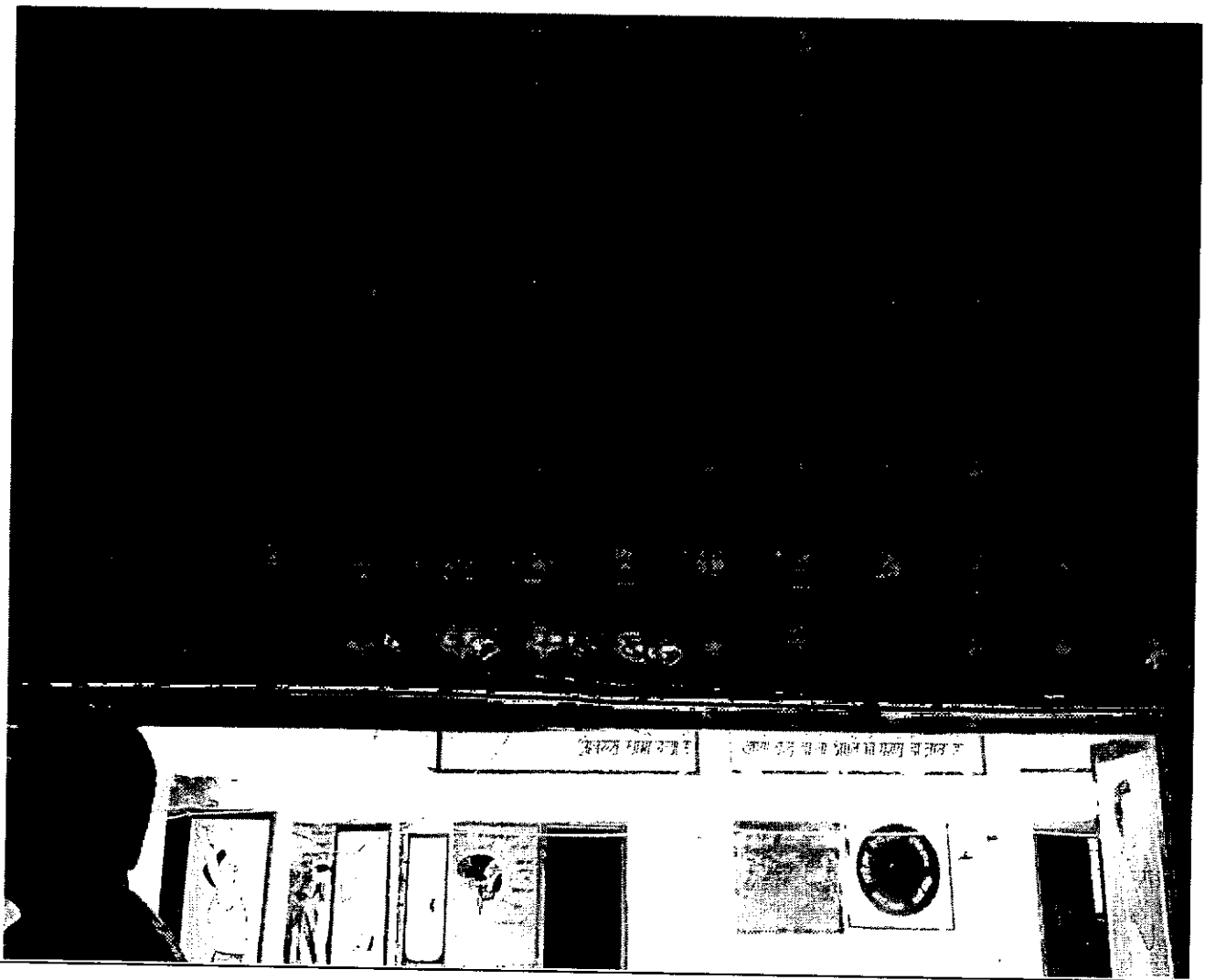


Girls Hostel, Sajjanpur, Satna

- No. of girls – 50 (6-8 Class)
- 16 Beds for 50 girls, 4 toilets without running waters.
- Kitchen - using Firewood
- Building needs urgent repair. Boundary wall damaged.

Girls Hostel – Kasturba Gandhi Residential Hostel- Bhadanpur, Maihar-Satna-

- Hostel is having the drinking water facility and adequate neat and clean toilets.
- No inspection register was maintained in the hostel
- Hostel are found proper lighting and fans
- No complaint was made by the students/ guardians.



Sub Jail, Maihar, Satna

- Jail capacity-83
- No. of under trials-93
- No. of convicted-17

Observation

- The convict and under trial prisoners were not kept separately. No health screening was done in the case of one under trial prisoner. There were 10 toilets which were found cleaned and barracks were also found well maintained.

Information regarding stampede on 25th August, 2014 at Chitrakoot Pilgrim, district Satna on the occasion of Somavati Amavasya-

During the period when the Commission 's Team was planning to visit Satna & Rewa districts of Madhya Pradesh, a fatal accident took place in the early morning on 25.08.2014 at Chitrakoot of district Satna in which more than ten people were reported to be died and many others injured. Therefore, the district administration was requested to hand over a copy of the report regarding the incident.

Accordingly, the District Magistrate, Satna has provided a copy of the report dated 29th August, 2014 addressed to the Principal Secretaries of Department of Home Affairs, and Department of General Administration, Government of Madhya Pradesh.

The report states that the Chitrakoot pilgrim is situated under Majhgawan Sub Division of district Satna. As gathering of a huge number of devotees was

expected at Chitrakoot during the Somavati Amavasya on 25.08.2014 therefore, sufficient arrangements were made by the district administration, for which the administration of the adjacent district Chitrakoot, Uttar Pradesh was also contacted. On 23rd August, 2014, a meeting of Sub-Divisional Officers of both the districts was also conducted to review the arrangements. Six Executive Magistrates along with Tehsildar Majhgawan were deployed in supervision of Sub-Divisional Magistrate.

On 25.08.2014, near Dwitiya Mukhar Vindu, a huge number of devotees were conducting circumambulation of Kamathgiri, and some of them were circumambulating by lying down. There was a fire-pit (alter) in the circumambulation path. At about 04.20 AM, some of the devotees collapsed in the circumambulation path in order to save the altar and the lying devotees. However, they could not recover themselves due to heavy pressure of mob. Due to the stampede ten devotees, including four male and six female, died and thirteen injured. An amount of Rs.2.00 lakh each to next kin of deceased, and R.50,000/- each to the seriously injured persons, and Rs.15,000/- each was provided to simply injured persons. It has been concluded that that fatal incident took place accidentally.

The report inter-alia suggests that a six feet wide separate circumambulation path should be made especially for the devotees who circumambulate by lying down, the remaining circumambulation path should be widen 25 feet, a ring road should be made from Hanuman Dhara to the University and from Rajola to Bandarkol Check dam, the Chitrakoot pilgrim fairs should be declared as National Fairs so that additional funds could be provided, and Madhya Pradesh Kamadgiri Dham Chitrakoot Act 2009 should be enacted, passed and implemented to provide better facilities to the devotees and to avoid recurrence such instances.

It has also been brought into the notice of the team that lakhs of devotees are gathering at Chitrakoot in each of the Amavasya, and much more devotees during the Deepawali. The place is known that Lord Ram spent his most of his exile period at Chitrakoot. Most of the circumambulation path of the Chitrakoot pilgrim is under territory of Madhya Pradesh, while its some portion is under the territory of Uttar Pradesh. There are many encroachments in the circumambulation path, and it is administratively difficult to manage such great mobs during the festivals. ***The Hon'ble Commission may consider taking up this matter with the Governments of Madhya Pradesh & Uttar Pradesh to form a common trust like Shri Mata Vaishno Devi Shrine Board, for better management of the pilgrim Chitrakoot, to remove the encroachments and to widen the circumambulation path as suggested in the magisterial enquiry report.***

A copy of the report dated 29.08.2014 is placed on page 85-93.

Rewa Visit

Right to Education

- Govt. Primary School, Badrao
- Govt. Middle School, Lohi
- Govt. Middle School, Gorgi
- Govt. Primary School, Barhadi
- Shaskiya Kanya Poorv Madhyamik Vidyalaya, Mahsaun
- Government Boys Co-Ed Higher Secondary School, Raipur Karchuliyan, Rewa

Govt. Primary School, Badrao

Major Observations

1. Schools do not have the basic infrastructure facilities and the buildings of the schools are very old. School having electric connection but no tube light/ bulbs are there, and the students are bound to study in dark.
2. There are toilets in the school but not in use due to lack of sanitation due to unavailability of Safaikaramchari. The students are facing problems.
3. The distributions of the dress and cycle could not be done due to technical problem of the bank in which the cheques are to be incashed.
4. The School has a hand pump for drinking water but the quality of the water is not up to the mark. As per the laboratory test of the hand pump's water, quantity of gypsum was found excessive in the entire district.

- 5.** In the school enrollment of the students is high but the attendance is very poor. Average 50% attendance has been noticed.
- 6.** No fund has been provided to the school for petty works/ cleanliness etc.
- 7.** Mid Day meal is distributed through Nagar Nigam. No records are maintained for distribution of the Mid Day Meal and not keeping the sample of Mid Day meal. Old Mid Day Meal menu is found painted on the school's wall.
- 8.** No posts are vacant in the school.
- 9.** Attendance was found of class 6-A i.e. 19% , Class 7- 22%,Class and 8- 29.81% only.
- 10.** No benches & tables were provided and the students were sitting on rags/ mats.



(Govt. Middle School, Lohi)

- Found Closed

(Govt. Primary School , Gorgi)

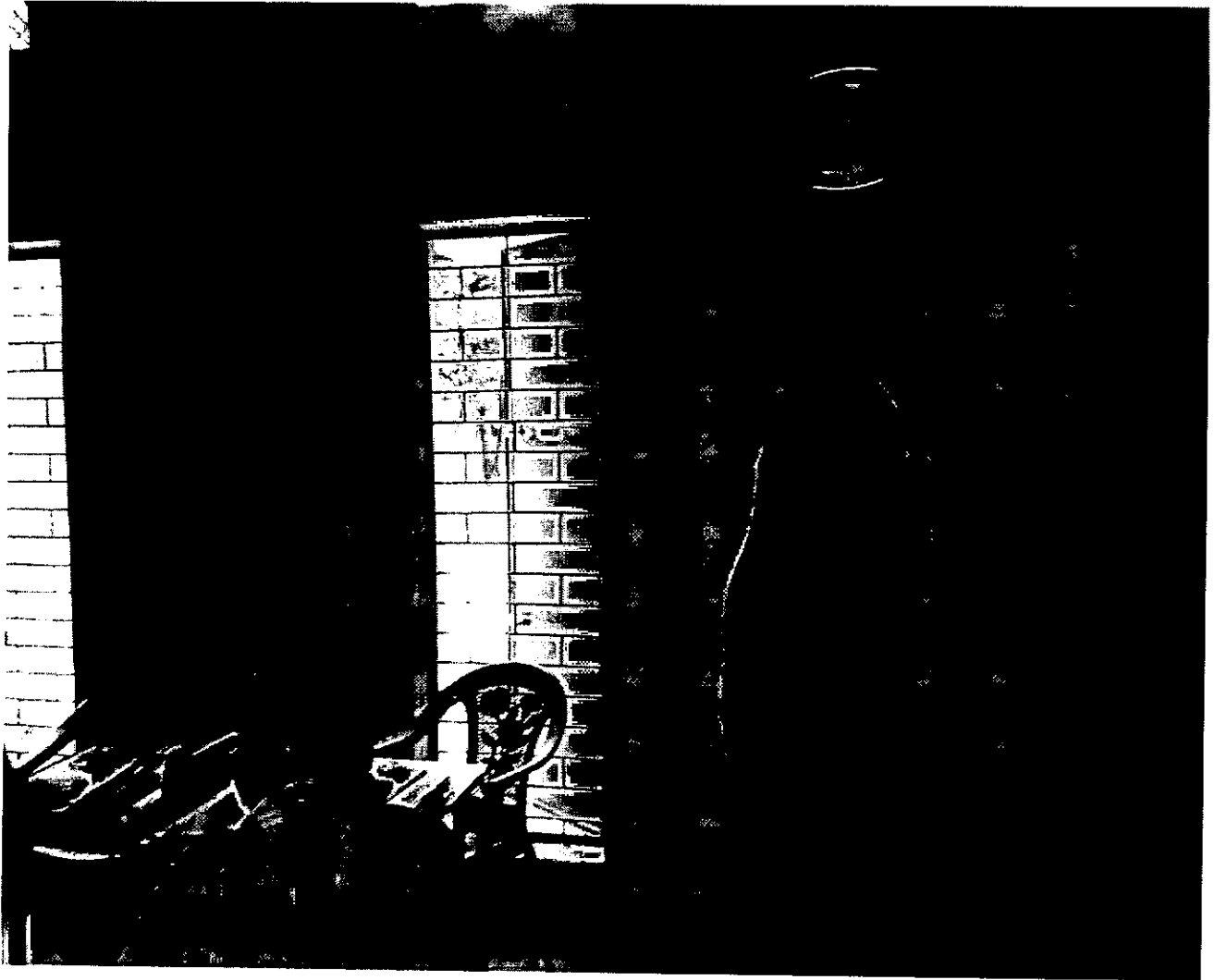
- Anganwadi centre and primary school are running together in two rooms building.
- One room is under renovation since 2007 as reported.
- School have toilets but not in used and no availability of the water.
- Total 34 students are registered in the primary school, but presence was very poor.
- Knowledge of the students was very poor.





(Govt. Primary School, Barhadi)

- Anganwadi and Primary school are running together in two rooms building.
- Two teachers are deployed by the Govt.
- Total 26 students are enrolled in this school, but only 11 were present.
- All students of class first were absent.
- Students of class Vth were not even able to write their names, except one student named Ashish. Most of them did not bring their note-books.
- No infrastructure, no drinking water facility was there.
- Toilets were found closed for long time.
- Mid Day meal was supplied through SHGs.





(Toilets in Barhadi school were found closed for long time)

Shaskiya Kanya Poorv Madhyamik Vidyalaya, Mahsaun, Rewa

Observations-

The students were sitting on floor. The rooms were without light. The drinking water is provided through a hand pump. The toilets were not cleaned. There was no contingency fund.

**Government Boys Co-Ed Higher Secondary School, Raipur Karchuliyan,
Rewa**

Total no. of students: 623 Girls-92 Boys-531

No. of regular teachers-18 No. of teachers on contract basis-18

Observations-

The class rooms were having desks but fans were inadequate. Some of the fans are not working while some are missing due to frequent thefts in the area. Two FIRs have been lodged with the police but no action has been taken. The security is inadequate. The toilets are not cleaned and without water. The drinking water is available through bore well and unclean drums. There was no contingency fund.

Mid Day Meal Scheme

- Govt. Primary School, Badrao
- Govt. Middle School, Lohi
- Govt. Middle School, Gorgi

Common Major Observations -

1. It was noticed that proper prescribed menu of the mid day meal was not followed fully and not displayed on the walls of the school.
2. The quality of the mid day meal was reported unsatisfactory and there is no mechanism to check the quality of food before serving it to the students.
3. It is also noticed that the kitchens having no proper lighting and cross ventilation and the food is prepared in the dark kitchens which may be hazardous.

4. The team also observed that the school administration is not keeping the sample of the mid day meal for at least 24 hours, as per the provisions.
5. The team observed that the food is being prepared by the SHG members but they are not getting salary in time and the stock is not provided them regularly.
6. There is lack of training regarding preparation and distribution of the mid day meal.
7. It is also reported by the SHG who prepared the MDS their utensils were stolen and they are using their own utensils at Choti Gorgi Anganwadi Centre.
8. ***Two women belonging to Scheduled Caste complained the team in Chhoti Gorgi kitchen that the president of the SHG has removed them as they belong to Dalit community. The concerned officer handling the matter has ensured the team that he shall immediately resolve such matters.***

Integrated Child Development Scheme (ICDS)

- Anganwadi Centre , Lohi
- Anganwadi Centre, Mehsab
- Anganwadi Centre, Badrao
- Anganwadi Centre, Choti Gorgi
- Anganwadi Centre, Barhadi
- Anganwadi Centre, Mahsaun

Anganwadi Centre , Lohi

- Total 41 students 9 pregnant ladies are enrolled in the centre.
- "Panjiri" is distributed in advance for a week.

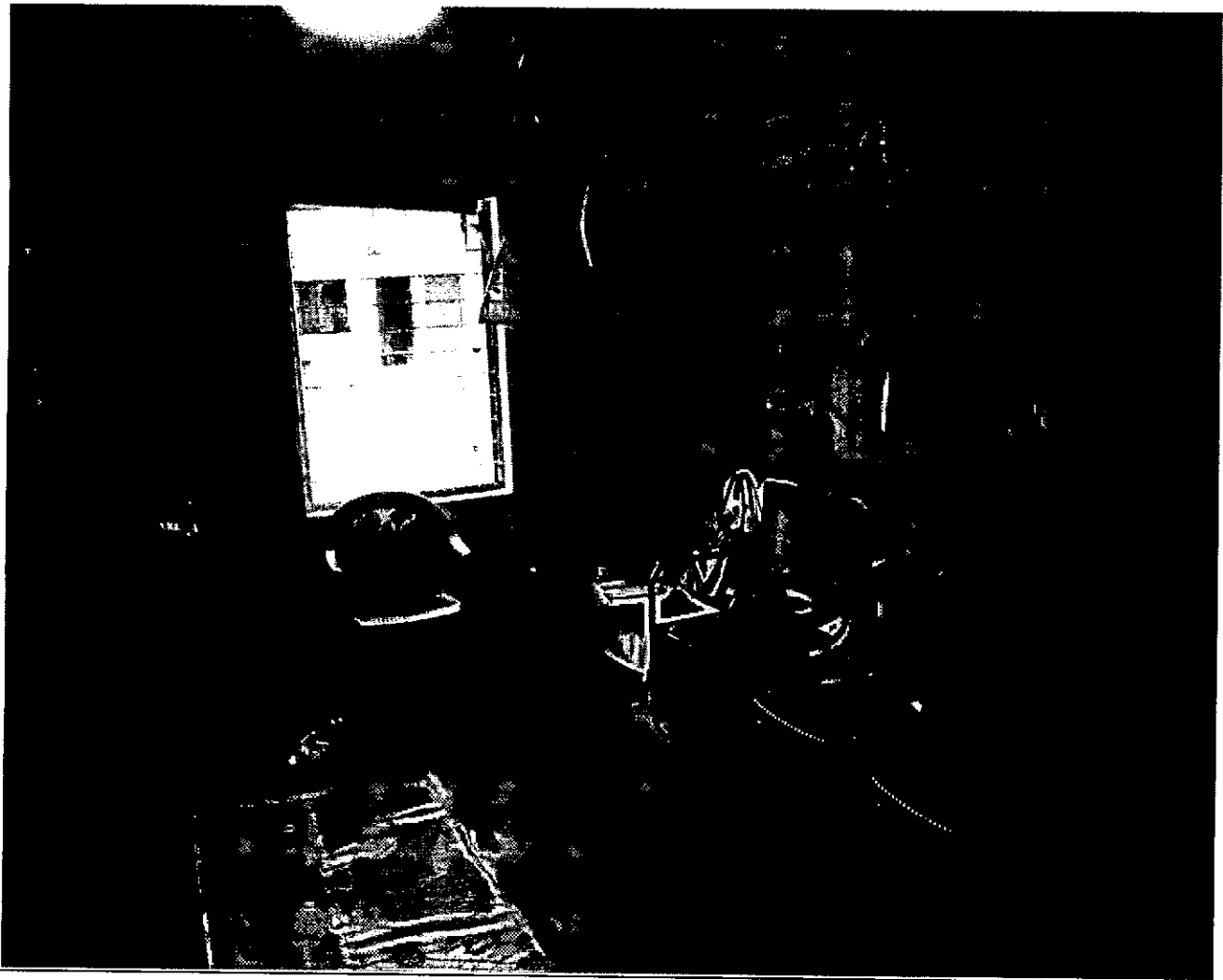
- Mid-day meal is served from the nearby school.
- The condition of the room is not satisfactory & leakage is the major problem.
- There is no provision for toilets
- There is no light in the Centre.
- Due to leakage in the roof, all the records are kept in the other places.
- No drinking water arrangement.



Anganwadi Centre, Mehsab-

- The Angawadi is ruing in the Primary Health Centre Building, Mehsab.
- Total 103 students are enrolled.

- Food is served in Anganwadi under provisions of "Sanjha Chula"
- Growth Chart, Weighing machine were found.
- There was very few space to run the Angawadi centre.



(Very small space at Anganwadi Centre, Mehsab)

Anganwadi Centre, Chhoti Gorgi-

- Total enrollment is 81 students and only 8 students were found in the centre.
- Growth chart and weighing machine were shown to the team.
- Food is served through kitchen.
- No drinking water arrangement, no light and fans have been provided in the centre.
- Centre used school toilets but the toilets found closed for a long time.



(Anganwadi Centre is ruining is school building, Mehsaon)

Anganwadi Centre – Barhadi-

- No. of enrolment – 81 and team found 8 children in the centre. 19 pregnant women found registered with the centre
- Growth chart / weighing machine found to the team
- Salary to the Anganwadi Sahaika was not paid in time.
- There were no toilets, furniture etc .



(Anganwadi Centre at Barhadi)

Anganwadi, Mahsaun, Rewa

Total number of beneficiaries -81

6 months-3 years- 42

3 years – 6 years-39

Observations

The space was inadequate. The records were made with pencil. No record was maintained for distribution of medicine.

The Common Major Observations

1. Team noticed that the enrollment of children is high but the attendance is very poor in each of the AWC.
2. The most of the Anganwadi Centres are running in the Govt. school buildings, and the beneficiaries are provided the food from the mid day meal scheme under 'Sahanja Chulha'.
3. In AWC at Lohi weighing machine was found not working. The buildings are facing leakage problem and the centres are running without light and fan. Toilets are unusable and locked from long time and there is no proper arrangement of drinking water.
4. Mehsab Anganwadi centre is running in the one of the room of Primary Health Centre building which has only two rooms. In one room health centre is running and in another the AWC is running, which is very congested in comparison to 103 enrollments of the children. Inspection register not found in any Anganwadi.
5. It is also noticed the Anganwadi centres are not having the proper drinking water provisions, lighting and cross ventilation.

Public Distribution System (PDS)

The team visited two PDS shops in Rewa district-

1. Seva Sehkari Samiti, Raipur Karchulian
2. PDS, Banjuri

Seva Sehkari Samiti, Raipur Karchulian

- Due to shortage of the salesmen, the Shop, operated by 'Sahkari Samiti' (Cooperative Society) is opened only twice in a week.
- No sugar was provided to the beneficiaries during the one -two months, and no sugar was found in the stock of the shop. However, some wheat and rice was available.
- BPL- 718 and Antoyodaya- 205 card were registered in this shop.
- Monthly allotment of food and commodities to Fair Price Shops are done as per the quota but no such records were provided to the team.
- Rate of distribution and supply of food commodities to BPL & AAY are at the rate of Rs. 1 per kg for wheat, Rice @ Rs.1 per kg. Kerosene oil @ Rs.16.63, Sugar-Rs.13.50 per kg.
- Electronic weighing machine is used. It is found that the Seva Sehkari Samiti, Raipur Karchulian is running three PDS shops and a single salesman is looking all these shops. Due to this the beneficiaries are facing problems.
- It is found that the shopkeeper is having lot of stock of Kerosene oil on enquiry of the same he is not justify the same with the stock. Its appear to promote

black marketing of Kerosene. In this regard, enquiry report is also received from the food inspector.

- No telephone number of Food Inspector has been displayed on the shop.
- Distribution food slip issue is major problem in most of villages. Due to this problem most of BPL family left to get Ration on time.
- At Banjuri PDS-40 families are waiting for ration for the last six months due to non issuance of patrata parchi. Matter was brought to the notice of officer concerned.
- Rice available in the stock was not of good quality. There was no display of the available stock at the shop. No ledger records regarding the available record could be produced by the salesman.
- As it was last PDS of the visit, to clear suspicion, the team requested the Junior Supply Officer, Rewa to check the available stock with the ledgers and report the outcome to the Commission within two days. In response, ***the Junior Supply Officer, Rewa vide FAX letter dated 05.09.2014 has reported that during the verification, 4810 Liters kerosene oil, 58.58 Qtls wheat, 11.53 Qtls rice, 2.60 Qtls sugar and 2.18 Qtls salt have been found missing, which might have been black-marketed in spite of distributing to the beneficiaries. The stock register was not maintained since April,2014. The report concludes that price of the missing stock is proposed to be recovered from the Manager and Salesman of the Sewa Sahkari Samiti, Raipur Karchulian, as they have committed offence u/s 3/7 of the Aavashyak Vastu Adhinyam 1955.***



Fair Price shop, Banjur, Rewa

No. of beneficiaries for Antyodaya Ann Yojna- 13

Prathmikta beneficiaries-310

Around 40 beneficiaries reported for waiting of patrata parchi for the last six months. This was also brought to the notice of Food officer.

Right to Health

1. Primary Health Centre, Barhadi
2. Primary Health Centre, Mehsab (Found Locked)
3. Community Health Centre, Govind Garh, Rewa

Primay Health Centre, Barhadi-

The major observations-

1. About 4 boxes of Ampicillin injections were found kept on the stock among the other medicines for distribution, and their expiry date was August, 2014. The team requested the CMHO for their proper and safe disposal.
2. A Doctor from Raipur Karchulian CHC is attending the PHC twice in a week.
3. However, the villagers complained that in most of the days no Doctor become available on the duty.
4. There is no connectivity of the ambulance in the rural area.
5. It was also told that there are huge vacancies of the doctors in the district due to which the people are facing problems.

Community Health Centre, Govind Garh, Rewa-

	Sanctioned	Working
Doctors	06	02
Nurses	08	05
Peon	05	02

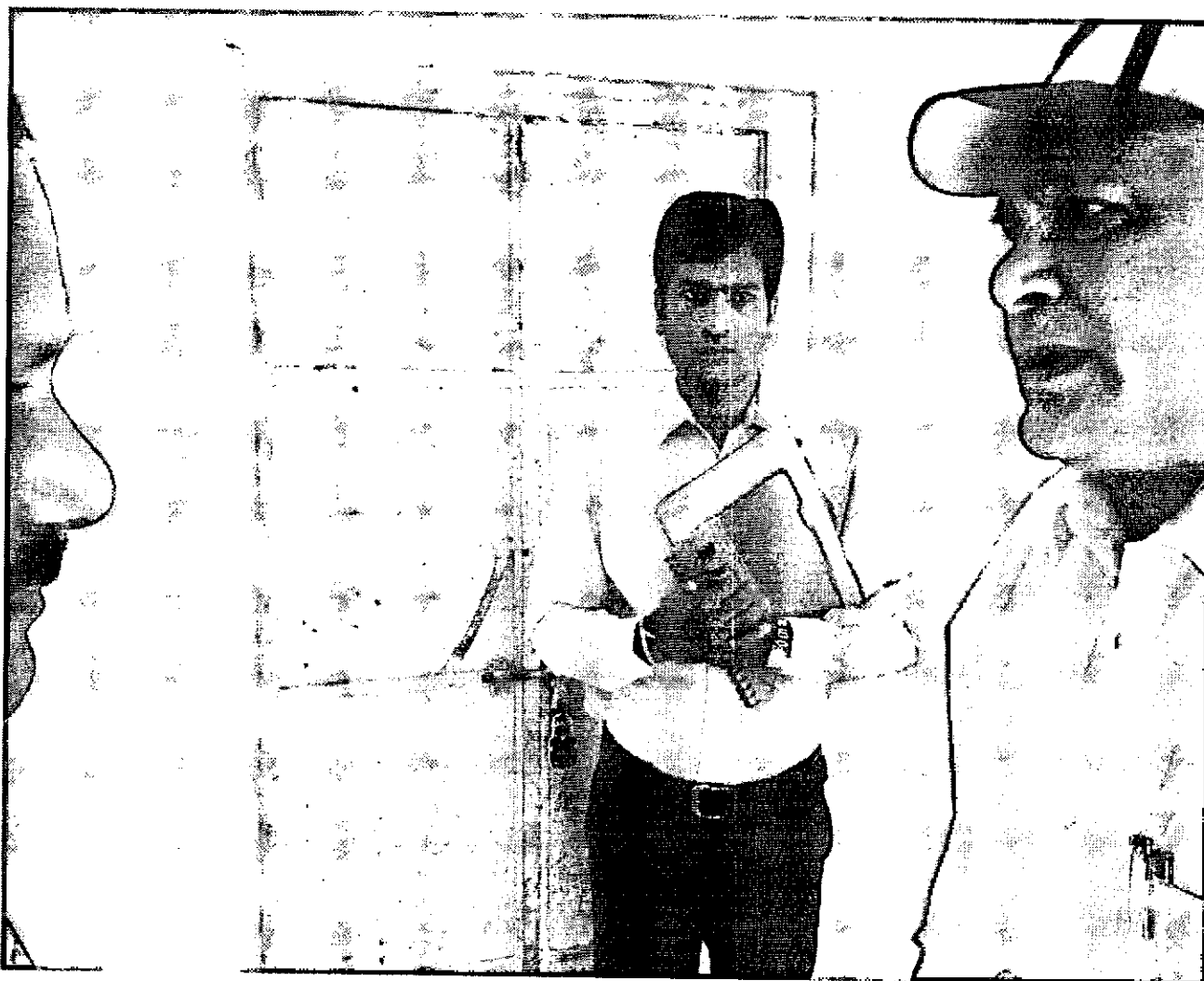


(Visit at Primary Health Centre at Barhadi)



(Expired Ampicillin injection were kept for use at Barhadi Primary Health Centre)

Primary Health Centre – Mehsab (Rewa)



(Centre found locked in presence of CMHO)

Right to Life & Living condition

1. Mahatma Gandhi National Rural Employment Guarantee Act.
2. Indira Awas Yojana
3. Old Age Pension

Team visited the following Gram Panchayat:

1. Barhadi Gram Panchayat
2. Gram Panchayat, Lohi village, Rewa (found closed)

(Barhadi Gram Panchayat)

1. It was found during the financial year only 43 villagers got 14-15 days work under MNREGS. No adequate awareness found about MNREGA and no villagers demand work under the scheme.
2. Due to the high wages in nearby cement factory they are more interested to work in the cement factory.
3. There is great need to identify the work to be covered under MNREGS and the villagers may be motivated to get jobs under the scheme.
4. Some of the records were not shown by the Secretary saying that the same were available with the Gram Pradhan. The NREGA wages were also not paid for the last three months.

Major Observations regarding Indira Awas Yojana-

1. It was reported that only 3 BPL beneficiaries could get 1st installment under IAY during 2013 -14.

2. However, no demand for the second installment was made by the beneficiaries till date.
 3. No further fresh allotment of IAY was made in the year 2014-15.
 4. Separate waiting lists for SCs/STs and non SCs were shown by the Panchayat.
- No case/ no records was found regarding Old age Pension.



(Barhadi Gram Panchyat)

Conclusions of the visit-

1. The quality of the education in the Government schools of urban and rural area was not found satisfactory. Attendance of the students was very low in the rural schools.

2. The schools have no safe drinking water facilities, furniture, usable toilets and sanitation. Poor knowledge of the students is matter of concern.
3. Preparation, supply, service, quality and quantity of the mid-day meal have not been found proper in both the districts.
4. Anganwadi system also need close monitoring. Buildings and other amenities are yet to be improved.
5. However, immunization programme is running satisfactorily.
6. Services of PDS are very poor. The prescribed food grains, sugar, kerosene oil etc. are not being provided to the beneficiaries. From the sample check of the PDS, Raipur Karchulian, Rewa, it is apparent that there is rampant corruption in the Public Distribution System which must be curbed urgently.
7. There appears big failure in providing houses under Indira Awas Yojna, as the prescribed waiting lists are not maintained as per the merit of the norms.
8. Most of the Panchayat offices are not being opened regularly, and the needy persons are being deprived from the MNREGS works.
9. Condition of Health services is very much pathetic in both the districts. There are huge vacancies of the doctors and other health workers, and the people, especially poor villagers, have been left on the grace of god.
10. Frequent inspections of the schools, PDS, Anganwadi centres, Mid-day meal system and hospitals should be ensured by the administration, and an inspection register having separate compliance columns should be maintained in each of the institution.

11. The Hon'ble Commission may consider such frequent visits in different parts of the country to assess the ground reality of the implementation of the various flagship schemes, in order to protect human rights of the vulnerable people.

Submitted please.



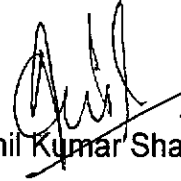
(Devesh Kumar Goswami)

Research Assistant



(Rajvir Singh)

Inspector (Investigation)



(Anil Kumar Sharma)

Section Officer



(K.K. Shrivastava)

Assistant Registrar (Law)

PS to JS (T)